					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	676356743	4	674436107	41.56	0	1920636	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	106942658	2	106942658	6.59	0	0	0	Annexure 4
5	Operational creditors (Workmen)	21	3701814	21	1590596	0.10	0	0	2111218	<u>Annexure 5</u>
6	Operational creditors (Employees)	140	52521731	139	23676016	1.46	0	48840	28796875	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	545593949	6	544992013	33.58	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	324905550	25	271122980	16.71	0	38503665	15602125	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		202	1710022445	197	1622760370	100.00	0	41074884	46510218	